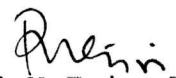


Coram: Hon'ble Mr. P.H. Trivedi : Vice Chairman
Hon'ble Mr. P.M. Joshi : Judicial Member

26.5.1987

Heard learned advocate Mr.B.B.Oza for the applicant. The petitioner has been offered promotion which involves transfer and he has represented that he declines the same. The present appointment and the promotion proposed to him are both adhoc in nature. At present the petitioner does not have any cause about the promotion, ^{> which} cannot be imposed upon him. The petition discloses relief sought for both seniority and transfer. These two causes cannot be shown in the same petition. The petitioner may approach the Tribunal in the proper form as and when he has a cause. With this order, the petition is dismissed.


(P.H.Trivedi)
Vice Chairman


(P.M.Joshi)
Judicial Member